### RAJYA SABHA SECRETARIAT

TO BE PUBLISHED
IN THE GAZETTE
OF INDIA PART I
SECTION 2.

# PARLIAMENT HOUSE ANNEXE NEW DELHI

Dated the 23<sup>rd</sup> February, 2022

# NOTIFICATION

No. RS/15/1/2/2022/23-Perl. — In terms of Section 5 (2) of the Right to Information Act, 2005, the Competent Authority has appointed Shri Mohd. Salamuddin, Additional Director in the Rajya Sabha Secretariat as Central Assistant Public Information Officer in that Secretariat with immediate effect and until further orders.

2. Appointment of Shri Sanjeev Chandra, Director as Central Assistant Public Information Officer *vide* Notification No. RS/15/1/2/2020/19-Perl. dated 27<sup>th</sup> February, 2020 stands terminated with immediate effect.

Sd/-(K. SUDHAKARAN) DIRECTOR

To,

The Manager, Government of India Press, Minto Road, New Delhi

#### No. RS/15/1/2/2022/23-Perl.

Dated the 23<sup>rd</sup> February, 2022

#### Copy to :-

- 1. Office of the Hon'ble Chairman, Rajya Sabha
- 2. Office of the Secretary-General
- 3. Office of AS (P)
- 4. Shri Sanjeev Chandra
- 5. Shri Mohd. Salamuddin
- 6. RTI Cell
- 7. Notification Book
- 8. APAR File
- 9. Nodal Officer, AeBAS & eOffice cell -for information and necessary updation
- 10. All Officers/Sections/P.S.s/P.A.s and Pay & Accounts Office, Rajya Sabha

(K. SUDHAKARAN) DIRECTOR